

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 194 of 2009

Dated: 18th August, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**M/s Guttaseema Wind Energy Co. Pvt Ltd. Appellant (s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Challa Kodandaram, Sr. Adv. with
Mr. Mullapudi Rambabu

Counsel for the Respondent (s) : Mr. Achintya Dvivedi for R.2 to 7

ORDER

We have heard Mr. Challa Kodandaram, the learned Senior counsel for the Appellant. He seeks some more time to make further submissions.

Post the matter on **14.09.2010**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs